

**आयातित मिलावट तेल की बिक्री**

90. श्री अशोक गहलोत : क्या नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 10 जून, 1981 के "अभय-दूत" में सैल आफ इंपोर्टेड एडल्टरेटिड आयल शीर्षक के अन्तर्गत प्रकाशित समाचार की और सरकार का ध्यान आकर्षित किया गया है;

(ख) यदि हां, तो क्या उपयुक्त तेल इस बिक्री पर प्रतिबन्ध के बावजूद खुले बाजार में बेचा गया था;

(ग) यदि हां, तो क्या सरकार ने इन संबंध में दोषी पाये गये व्यक्तियों के खिलाफ कोई कार्यवाही की है;

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ङ) क्या सरकार का विचार इस तरह के मिलावटी तेल की बिक्री के लिये कोई नियम बनाने का है; और

(च) यदि हां, तो कब तक, और यदि नहीं, तो उस के क्या कारण है ?

नागरिक पूर्ति मंत्रालय में उप मंत्री (श्री ब्रज मोहन महन्ती) : (क) जी हां।

(ख) से (घ) सूचना एकत्र की जा रही है और समा पटल पर रख दी जाएगी।

**Depletion of Forest Wealth in Rajasthan**

91. SHRI NAWAL KISHORE SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Rajasthan is facing the most serious problem of fast depleting forest wealth particularly in the Western region; and

(b) if so, the steps being taken by Government to undertake afforestation on a large scale as also to check denudation of the existing forests?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). The information is being collected from the State and will be laid on the table of the Sabha in due course.

**Loss suffered by Government due to Floods**

93. SHRI VIRBHADRA SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) what is the assessment of loss suffered by the Government due to floods in the country this year; and

(b) what steps are being taken by the Government to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) A statement is attached.

(b) Before the onset of monsoon, the States were alerted, both at the Minister's as well as official level regarding disaster preparedness measures against floods. Among others, these include patrolling of embankments, stocking of relief material, maintenance of communication links and preparation of contingency plans for areas which may get isolated by floods.

The State Governments have confirmed the implementation of the Model Action Plan and also their preparedness to meet the flood situation and setting up of State Level Coordination Committees and Relief Committees at various levels, mobilisation of the rescue and relief materials in strategic places etc.

The Ministry of Irrigation have arranged to issue flood forecasts and

warnings to the general public. The Indian Meteorological Department also issues Warnings of heavy rainfall through the mass-media, when necessary.

Every State Government has been basis of the recommendations of the bas's of the recommendations of the 7th Finance Commission to meet immediate expenditure necessitated by natural calamities. The State Governments have sanctioned ex-gratia payment to the families of the deceased and injured persons and subsidy for re-building/repair of the houses damaged in accordance with the norms prescribed by them. Assistance has also been extended for the cattles loss. Relief camps and health Centres

have been opened to provide relief to the affected population. Food packets had been air-dropped to the marooned people. Cattle camps have been opened. Essential items viz., foodgrains, Kerosene, match boxes were made available and essential medicines as also jet vaccination teams have been deputed for carrying out mass Vaccination. The Central Social Welfare Board and State Advisory Boards have been instructed to mobilise Voluntary relief for flood affected peoples. Pending the visit of the Central Team, the Government of Rajasthan have been given an "on account" advance of Rs. 5 crores towards floods relief.

## Statement

Compiled on the 12th August, 1981

Name of the State	No. of Distts. affected	Area affected in lakh hectares	Population affected in lakhs	Damage to Crops		Damage to Houses		Cattle lost (Nos.)	Human lives lost (Nos.)	Damage to public utilities (Rs. in lakhs)	Total damage to crops, houses & Public utilities (Col. 6+10+11) (Rs. in lakhs)	Remarks
				Area in lakhs	Value in Rs. lakhs	Number	Value in Rs. lakhs					
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Assam	9	2.72	9.47	0.32	131.94	1067	2.56	194	20	2.11	*136.61	*Relates to fire
2. Bihar	18	9.54	47.86	3.97	1623.15	22254	167.78	5	3	56.73	1847.66	wave
3. Gujarat	7	N.R.	0.40	N.R.	N.R.	14201	N.R.	3284	53	51.53	51.53	
4. Haryana	8	0.11	0.26	0.04	15.34	1048	9.57	16	3	N.R.	24.91	
5. Kerala	N.R.	0.25	30.00	0.25	N.R.	14961	52.66	14	54	8900.66	2953.32	
6. Orissa	1	0.51	1.54	0.27	6.00	14	0.40	Nil	Nil	8.51	14.91	
7. Punjab	7	N.R.	0.49	0.48	85.31	7337	17.43	32	5	10.68	113.42	
8. Rajasthan	11	N.R.	4.50	2.48	Being assessed	78553	Being assessed	31254	124	4144.00	4144.00	*Missing
9. Uttar Pradesh	31	13.60	70.11	4.42	5000.00	56628	1250.00	537	179	5000.00	11250.00	
10. West Bengal	5	0.30	1.12	0.29	25.30	3764	1.47	N.R.		0.05	26.82	
TOTAL	97	27.03	165.75	12.52	6887.04	19927	1501.87	35336	442	12174.27	20569.18	*Missing

N.R. - Not Reported

**Gandhi Peace Foundation Premises,  
Delhi**

94. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Gandhi Peace Foundation premises in Delhi on 221/223 Deen Dayal Upadhyaya Marg was a gift to the Foundation;

(b) if so, when was this done and what were the conditions under which the gift had been made;

(c) has any violation of the provisions of the Gift Deed come to the notice of the Government; and

(d) if so, what action Government have taken or propose to take?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) Land measuring 1.602 acres under bungalows No. 221 and 223 on Deen Dayal Upadhyaya Marg (Rouse Avenue) was allotted on 1.12.64 on concessional terms by only charging the cost of development at the rate of Rs. 36,000/- per acre and Rs. 58,000/- for the depreciated value of the structures at site. Besides the above, Re. 1 per annum was payable as ground rent. One of the important conditions of allotment was that the land shall be used only for the construction of a Building for Gandhi Peace Foundation and for no other purpose.

(c) Some violations of the Agreement for lease have come to notice.

(d) Necessary action to recover penalties as per Rules is being taken.

**Increase in Rates of Edible Oils and Ghee**

95. SHRI NAVIN RAVANI: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that during the last 3 months the rates of various edible oils, ghee and pure ghee have

been increased in Delhi, U.P., Gujarat and other parts of the country;

(b) whether it is also a fact that the rates of some of the essential commodities like wheat, atta, various dals and vegetables have also gone up;

(c) if so, the reasons thereof;

(d) what were the rates on 1st February, 1980 and on 1st August, 1981 of the same; and

(e) what steps have been taken to bring down the same?

**THE DEPUTY MINISTER IN THE  
MINISTRY OF CIVIL SUPPLIES  
(SHRI BRAJA MOHAN MOHANTY):**

(a) to (e) Information is being collected and will be placed on the Table of the House.

**Remunerative Prices for Cocoa  
Cultivation**

96. SHRI P. J. KURIEN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the fact that the cocoa cultivation in the country is being crippled due to the fact that the cultivators are not getting remunerative prices;

(b) whether Government have received any representation requesting for taking steps to guarantee a reasonable price for cocoa growers;

(c) if so, what steps Government propose to take; and

(d) whether Government propose to examine the possibility of procuring cocoa-beans through NAFED on the basis of a minimum floor price and exporting them through NAFED?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Cocoa cultivation has been under some strain due to inadequate processing and marketing facilities.